श्रीमतो सुझोला रौहतगी : जहर अगर हिन्दी में होंगे तो इस पर ध्यान दिया जाएगा ।

MR. CHAIRMAN; Yes, Mr. Aladi Aruna.

SHRI R. .MOHANARANGAM; Sir, the discus ion is going on here as if there are only two languages, English and Hindi.

(Inlerniptioiis).

MR. CHAIRMAN; "No, no.

SHRI R. MOHANARANGAM; Really 1 am asking, Sir, whethei there are only two languages, English and Hindi, because.

MR. CHAIRMAN; No, please. You have already been given a chance and the Member from your party is being given a chance now.

{Inierniplions).

SHRI R. MOHANARANGAM: That is not the question. Sir. Really I am asking whether there are only two languages in the country. English and Hindi, because the discussion is going on like that. Hindi cannot be equated with English.

(Interruptions).

MR. CHAIRMAN; Nothing will go on record hereafter. Please sit down. Your party member has already been given the chance. Yes. Mr. Aladi Aruna.

SHRI ALADI ARUNA *alias* V. ARU- ' NACHALAM; Sir, the Jawaharlal Nehru University has been established for ;he development of science and technology among the students. A language which is well developed is accepted as one of the effective media for teaching science and technology and that is why most of the Universities have adopted English as the medium of instruction. But no Univers'ty is intended to do the work of" propagation of Hindi. This is a blatant violation of the accepted policy. The work of propagation of Hindi may be the duty of the Hit^d^ Prachar Sabhas, and not that of any Tin SHRI R. MOHANARANGAM: Correct.

SHRI ALADI ARUNA *alias* V. ARU-NACHALAM: So, will the Governraent come foiwavd to prevent the Jawaharlal Nehru University, if it has change[^] itself to the course of propagation of Hindi, from doing so?

SHRI R. MOHANARANGAM. Propagation of a partrctilar language.

SHRI ALADI ARUNA *alias* V. ARU-NACHALAM; Will the Government take steps for the prevention of this?

SHRIMATI SUSHILA ROHATGI: I could not follow the question, the second part of the question. Sir. He asked whether the Government will take steps for what? I could not follow the question.

SHRI R. MOHANARANGAM: To pievent giving imiMrtanee to a particular language other than English.

SHRIMATI SUSHILA ROHATGI; Sir, the regional languages and all the other languages which have been mentioned are being encouraged.

SHRI ALADI ARUNA *alias* \. ARU-NACHALAM. The lawaharlal N?hru University is there for the propagation of science and technology and not for the propagation of Hindi. *(Interripions)*.

MR. CHAIRMAN. Nothing will go on record. Please sit down. Next Question. Question No. 204. Air. K. K. Birla.

.. Inacciiracies in Text books in Schools..

*204. SHRI KRISHNA KUMAR BIRLA

SHRI BHUVNESH CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

The question was actually asked on the floor of the House by Shri Krishna Kumar Birla.

(a) whether Government's attention has been drawn to the press report appearing in the Times of India' of the 14th April. 1986 regarding highly inaccurate and irrc-leyant information being fed to the clii d-ren in certain leading schools in Delhi through some of the text books prescribed for Class IV and V; and

(b) if so_ what action Government have taJcen in the matter?

(c) THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA RO-HATGI); (a) The press report in question ha; come to Government's notice and reports were sought from Delhi Administration, New Delhi Municipal Committee, Municipal Corporation of Delhi and Kendriya Vidyalaya Sangathan, all of whom have informed that the book referred to in the press report has not been prescribed in the schools run/aided by them.

(b) Whenever a sub-siandard book is found being used in any school, the Government suggests to the prescribing/user institution that the book in that form should not be used or suggested for use.

SHRI KRISHNA KUMAR BIRLA; Sir, the reply of the honourable Minister very satisfactory. However, I would like to mention that the newj was published in 'The Times of India" which is a very eminent newspaper of Delhi. They have given even the names of the authors whose books have been prescribed as text books. My quetion lo the honourable Mini-^ter ^s'oul^_ be this; Are these books ex'sHng still or they have been withdrawn alter the news was published in 'The Times of India"? In case the honourable Minister does not have any definite reply now, I would request her to make an inquiry into the matter and then take action.

SHRIMATI SUSHILA ROHATGI: T would like to inform the hon. Meml'ier that substantially what apiieared in the newspaper is correct. There is a book and there are inaccuracies in the book. We brought this to the notice of the schools. We wanted to finj out how many schools have prescribed it on their own. It so happened that many of them said tltat they have not; only three schooL said that they have. Now they will take it out of circulation and they will not prescribe

MR. CHAIRMAN Second supplemen tary.

SHRI KRISHNA KUMAR BIRLA; No,. Sir.

MR. CHAIRMAN: Prof. Lakshmanna,

PROF. C. LAKSHMANNA; Sir, if the -. Cioyernnient comes to know of a particular book being sub-standard, I would like' to know wh.it procedures are avaflable for ascertaining that a particular book is sub-sian.lard or not.

SHRIMATI SUSHILA ROHATGI: Sir, if 'any sub-slandard book is found, it is withdrawn if the book is prescribed by tlife authorities mentioned here. If it is used as an extra book in un-aided institutions and the information therein is challen^jed it is brought to their notice and they are-asked lo see that they do not

PROF. C. LAKSHMANNA. My qitev tion has not been answered. I wou'd like to know what are the procedures availible-for the Government for ascertaining whether a particular book i, sub-standard or not.

SHRI P. V. NARASIMHA RAO; May 1 explain this a Tttle, taking a couple of minutes. A sub-standard book as 3ii;h is not ;i very clear description. It may be substandarj in many ways. It may contain inaccuracies in which naturally it cannot be used, it should not be used.. But if it is substandard in the sense *thut* the subject has not been properly explained, it is for the authoritie.^ to find out which is the best book on the subject and they should be always on the look-out to find out the best book and then prescribe it.

Sir, I would also like to add in tWs connection that, educationally speaking it

. is not considered i sound policy to say liat only one text book has to be prescribed. Now, for the last thirty years. this we know Educationists have been telling us that you have a syllabus and ba-sej on that syl abus any book could be used. But because everybody cannot make a thorough search of all the books avalable according to !he syllabus, we prescribe or we recommend text books.' Text books' Now, te:a books are so few. "which are produced by the NCERT are less than 2 per cent in thij country; the rest of 98 per cent are done by private publisher.-'. Therefore, sometimes inaccu-racie.s creep ;ii; sub-standard character also could, creep in. Now, what we do . is that periodically the NCERT takes up a survey of these hooks, sometimes from ^ the point of view of national integral ion. sometimes from the point of the quality of the book. And when it is brought to our notice-and, of course, from other points of view from other quarters-when these things are brought to our notice then we tell them not to u,se the book in the present form; if it is sub-standard it should not be u-ed. They should not be used in the present form in the sense that a suT>-sfandarc(treatment of the subject is something bad fo the bojs. s^, it should be changed.

MR. CHAIRMAN: Mr. Valampuri John.

SHRI VALAMPURI JOHN; Sir. to my painful surprise we find a startling reve lation in, the English prose prescribed or second standard in Madras schools by the NCERT; Jesus Christ was hanged to 'loath. (Inlcrruptinna) Hanging to death or nailing to the Cross may not be of a great difference to a 'ayman. But he was nailed to the Cross, he was crucified, is an aiticle of faith. It is one of the basic Dostulater of ch'ristian credo. So., iMnce it is a very seriou> thing and because there are'a lot of implications wounding 'he very sentimen(s of the Christians, I would like to know from the hon. Minis ter whether he would consider withdra wal of this book from circulation im mediately.

SHRI P. V. NARASIMHA RAO: Certainly, Sir. This is a very serious matter. Not only inaccuracy, but it ii a howler. *{Interruptions)* I will certainly look into it.

SHRI RAMENDRA KUMAR POO-DAR: Sir, this kind of error or inaccuracy sometimes appears not only in Delhi, but in'many other State capitals and States. So, I would like to know from the Minister^ whether the ruling party at the Ce-.t.-e v.ould refrain fr.-^m making. political capital when such errors occur in opposition-ruled States.

SHRI P. V. NARASIMHA RAO; I do not understand the question.

MR. CHAIRMAN: Next quetion No. 205.

SHRI SURESH KALMADI; Sir, I had ^vritien yesterday that my priority No. 1 Question has not been listed as Question No. 205 and that priority No. I question has been put as unstarred. Another question has come here. I do not know how this has happened. I had written and I thought that the correction wou'd come today. Unfortunately, tiothing of that 'ort has happened.

Anyway, 1 am going ahead and putting this question.

Import of die^cl loicomotivcs

*205. SHRI SURESH KALMADI; Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that Government propose to import some powerful electric and diesel locomotives from Japan and Sweden;

(b) if so. what are the reasons therefor; and

(c) what steps Government propose to take to manufacture these locomotives indigenously?